NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 30/14(ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Bhanvi Buildtech Ltd. & Ors Vs. M/s JSS Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

NAME S.NO.

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Mr. Kunal Sabharwal, Advocate

For the Respondent (s): None

ORDER

CA No. 289/2017 has been filed by the Petitioners praying for change of date. Notice of this application has been duly accepted by the Ld. Counsel for the Respondent. She does not wish to file any reply but objects to any further delay.

Preponement of the date is acceptable to her. An earlier date is not available. The matter is therefore being postponed to 24th November, 2017. The date of 17th November, 2017 is hereby recalled. CA No. 289/17 stands disposed off.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)